

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(IB)-15(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES: Posco India Pune Processing Center Pvt. Ltd.  
v/s.  
Saptasatij Metatech Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request, list this matter on 05.09.2018.

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)